

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
Court No. 2  
CAUSE LIST**

**DATE: 18<sup>th</sup> September, 2014  
Time : 10:30AM**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Original Application No.172/2014.	Pushp Jain Vs. Union of India	Mr. Ritwick Dutta & Rahul Choudhary, Adv. For the Applicant.	
<b>FOR COMPLETION OF PLEADINGS</b>				
2.	Original Application No.111/2014 & M.A.No.322/2014.	Enviroincs Trust Vs. Union of India & Ors	Mr. Rahul Choudhary, Adv. For the Applicant. Mr. Vikash Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3. Mr. S.S. Shamsbery and Mr. Varun Punia, Adv. for R-4. Mr. Guntur P.Kumar , Adv. For R-5. Ms. Alpana Poddar, Adv. For R-7. Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. For R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. For R-9.	
3.	Original Application No.113/2014.	Amar Singh Vs. Union of India & Ors	-----DO-----	
4.	Original Application No.453/2013 & M.A. No.1114/2013 & M.A.No.1115/2013.	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Ms. Richa Relhan, Adv.for the Applicant. Mr. Ankur Khandelwal, Adv. For R-1. Mr. B.V.Niren Adv. For R- 5. Mr. Vivek Chib and Mr. Asif Ahmed, Adv. For R-3 Mr. Kumar Anurag Singh, Adv. for R-4.	
<b>FOR HEARING</b>				
5.	Original Application No.22/2014 & M.A.No.73/2014.	Pratap Singh Vs. Union of India & Ors.	Mr. Kapil Kumar Dagar, Adv. for Applicant. Mr. Vikas Malhotra, Adv. For R-1. Mr. Narender Hooda, Sr. Adv. For R- 2, 3, 4 & 5.	
6.	Appeal No.97/2013.	Mathala Chandrapati Rao, Founder KPPPRS Kidigam Po & Gp, Kasi Nagar Block, Gajapati District, Odisha	Mr. Raj Panwani, Sr. Adv. & Ms. Parul Gupta, Adv. for Applicant. Mr. Ashok Kumar Panda, Sr. Adv. with Mr. Satya Brata Panda, Adv.	

		Vs. Member Secretary, Odisha State Pollution Control Board & Ors.	for R-1. Mr. Sibbo Sankar Mishra, Adv. for R-2 & 3. Mr. Arjun Vinod Bobde, Adv. for R-4. Mr. A.K. Panda, Sr. Adv. For R-5. Mr. Ambuj Agrawal, Adv. For APPCB.	
7.	Appeal No.7/2014 & M.A.No.114/2014.	M/s Gaandhaar Plastics V/s State of U.P & Ors.	Mr. Anilendra Pandey, Adv. for the Applicant. Mr. Raman Yadav, Adv. For R- 1 & 6. Mr. Daleep Kr. Dhyani, Adv. For R-2. Ms. Savita Singh, Adv. For R-7.	
8.	Appeal No. 10/2014 M.A.No.139/2014.	Pepsi Co. India Holdings Pvt. Ltd. Vs. Haryana State Pollution Control Board & Anr.	Mr. Rajeev Mehra, Sr. Adv & Mayank Mishra, Adv. for the Appellant. Mr. Narender Hooda, Sr. Adv. & Mr. Vineet Malik, Adv. For R-1 & 2.	
9.	Original Application No. 132/2014 & M.A.No. 561/2014.	Greater Kailash –II Welfare Association Vs. South Delhi Municipal Corporation	Mr. Sumit Chander, Adv. For the Applicant. Ms. Puja Kalra, Adv. For R-1.	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)